## Oral Answers **TRANSFER OF STATE** COLLIERIES TO PRODUCTION MINISTRY

\*626. SHRI B. C. GHOSE: Will the Minister for PRODUCTION be pleased to state:

(a) the terms and conditions under which the State collieries have been transferred from the Ministry of Railways to the Ministry of Production;

(b) the benefits which are expected to accrue from this transfer; and

(c) the form of management adopted for the administration of these collieries?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY) : (a) A statement is laid on the Table of the House.

(b) The transfer to the Production Ministry who have been responsible for the management of the State col lieries was effected mainly for ad ministrative reasons. The divorce of ownership from management is not considered satisfactory а form of administration.

(c) The State collieries are at pre managed departmentally. sent The future pattern of working of these collieries is under consideration.

## Statement

The ownershio of the State collieries has been transferred to the Ministry of Production with effect from 1st April 1954. The broad principles of transfer, agreed to between the Ministries of Production and Railways, are:

(1) The capital at charge of the collieries for purposes of transfer will be the written down value as shown in the Railway accounts, subject to adjustment on account of mines wholly shut down.

(2) Railways to guarantee the return on block capital for the convention period.

. (3.) The terms and conditions of the staff to be transferred from the Railways to the Ministry of rroaucuon will remain unaffected.

to Questions

(4) In the matter of quantum of supply of coal to the Railways from the State collieries, the Railways will give and receive the same consideration as they would have if the ownership had continued with them.

SHRI B. C. GHOSE: With reference to the statement in respect of question 2, I would like to know whether it means that the Railways will continue to pay interest on the capital although the collieries will have been transferred to the Production Ministry?

SHRI K. C. REDDY: Yes, that is what the statement means. Railways to guarantee the return on block capital for the convention period.

SHRI B. C. GHOSE: May I know the reason for that? Although the collieries have been transferred to the Production Ministry, why do the Railways continue to bear the interest thereafter?

SHRI K. C. REDDY: So that the Production Ministry may not be burdened with any losses.

SHRI B. C. GHOSE: Is it not a fact that the Railway collieries have been making profits for one or twc» years now?

SHRI K. C. REDDY: Yes.

SHRI B. C. GHOSE: Then why should the profit be credited only to the Production Ministry and why should the Railways be burdened with the interest on that capital?

SHRI K. C. REDDY: I presume that the interest will be set off against profits.

SHRI RATANLAL KISHORILAL. MALVIYA: Are Government aware that the Government Railway Collieries Enquiry Committee had recommended that the Government Railway collieries should be managed by a statutory autonomous body and if so,

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has	that	recommendation	been	all public
accepted?				Ministry?

SHRI K. C REDDY: Yes, Government are aware of that recommendation and since that recommendation was made, the matter is under further consideration and no decision has yet been taken on the subject.

SHRI B. C. GHOSE: Do I take it that the Government will soon transfer the management of these collieries to some statutory body and not manage them departmentally?

SHRI K. C. REDDY: Yes. there have been all these recommendations and as I have said in my answer, the whole question is under consideration because new aspects have cropped up and we have to give full thought to them.

SHRI B. C. GHOSE: Is it not the general policy of Government not to manage these industries depart-mentally?

SHRI K. C. REDDY: The general policy provides for some industries being managed departmentally and we will continue to do so. Certain industries will have to be run on a Statutory Corporation basis and there are so many methods which we are following.

SHRI RATANLAL KISHORILAL MALVIYA: Sir, the recommendation was made some time in 1950. I would like to know why a decision could not **be** taken up to this time with regard to the establishment of a statutory board?

SHRI K. C. REDDY: This transfer was effected only recently *i.e.*, on the 1st April this year. So this is the time when we have to consider the whole matter in all its aspects and come to a decision.

SHRI B. C. GHOSE: With reference to the answer to (b), might I know what are the administrative advantages which Government expect from this transference apart from the fact that there may be a policy to transfer 954] *to Questions* 5932 **all** public undertakings to the Production Ministry?

SHRI K. C. REDDY: If the ownership is vested in one Ministry and the management is vested in another Ministry, no doubt there will be difficulties and possibly there will be a lot of delay. Supposing a policy or programme has to be considered and adopted by the managing Ministry, then that Ministry should have to go to the Ministry which owns the concern and there will be a lot of delay. If both capacities are vested in the same Ministry, then it makes for quickness of decisions and facility of administration.

SHRI RATANLAL KISHORILAL MALVIYA: May I bring to the notice of the hon. Minister that another recommendation has been made by the Working Party on Coal in 1951 that legislation should be brough to get the State collieries managed through a Joint Stock Company, and ask whether the Government would take this into consideration and would indicate as to what lines they wish to adopt with regard to the administration?

SHRI K. C. REDDY: The Oovern-ment are aware of that recommendation also. As I said earlier, all these recommendations are under the consideration of the Government at present.

## अलोगढ़ का ताला व्यवसाय

\* ६२७. श्री नवाब सिंह चौहान क्या वाणिज्य और उद्योग मंत्री यह बताने की कृपा करेंगे कि कुटीर उद्योग के विकास के सम्बन्ध में सरकार द्वारा ग्रामन्त्रित विदेशी विशेषज्ञों द्वारा ग्रालीगढ़ के ताले व्यवसाय के बारे में क्या रिपोर्ट पेश की गई या क्या राय दी गई है ?

## INDUSTRY AT ALIGARH

\*627. SHRI N. S. CHAUHAN: Will the Minister for COMMERCE AND

tEnglish translation.